

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.511/98

2

Hon'ble Sh. T.N.Bhat, Member (J)
Hon'ble Sh. S.P.Biswas, Member (A)

New Delhi, this the 9th day of March, 1998

Sh.Krishan Prasad Pokhrel
S/o.Sh. Ram Prasad Pokhrel
R/o. House No.153, Uttranchal Enclave,
Burari, Delhi-110009. APPLICANT

(By Sh.O.P. Minocha, Advocate)

Versus

1. Director of Education
Directorate of Education
Govt. of N.C.T. of Delhi
Old Secretariate, Alipur Road,
Delhi Through Dy. Controller of Accounts.

2. Sita Ram Seva Anusandhan

Through its officer bearer

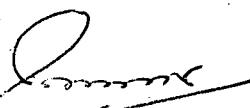
Sh.Dharamvir
54, Anand Lok
New Delhi - 1100049.

RESPONDENTS

O R D E R (Oral)

Hon'ble T.N. Bhat, Member (J)

Heard learned counsel for the applicant. After making submissions for sometime he sought permission to withdraw this O.A with liberty to approach to Hon'ble High Court. The liberty is granted and the O.A. is dismissed as withdrawn.


(S.P. BISWAS)

MEMBER (A)


(T.N. BHAT)

MEMBER (J)

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